F. No. 12-92/ CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 24.10.2017

ID No. 12-92/2017

To,

Sh. N. Lal Dasotikhera, Distt. Dholpur, Rajasthan

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/81098 Dt. 12.10.2017 and our ID No. 12-92/2017 the information received from DR (Admn.) containing 01 is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. - (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(3) (6)(C)

CESTAT, New Delhi

Copy to:

Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) . Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

CUSTOMS, EXCISE & SERVICE TAY APPELLATE TRIBURAL NEW DELHILL HORRS

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SIGN. (FISPATCH SECTION)

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016 Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66



Dated: 23.10.2017 I.D. No. 12-92/2017

Sub: Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application dated 13.10.2017 forwarded by the Ministry vide letter R20011/183/2017-Ad.IC dated 03.10.2017 in CPIO I.D. No. 12-92/2017, it is stated that the information sought is from the Department of Revenue and not from the subordinate office like CESTAT. Hence the application is rejected.

Yours faithfully

(Bineesh Kumar K.S.)
Dy. Registrar(Admn.)

Copy to:

CPIO/A.R., C.E.S.T.A.T., N. Delhi.

F. No. 12-92 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

(1)

West Bloom no 2, 10120 2 mans	•
	Dated:- 13/10/17
	ID No. 12-92/2017
Subject: Information sought under RT Sir/Madam, Please refer to RTI applica 12/10/17 of Shri /Smt	ation Nodated Lalunder RTI Act ain information are sought as
where it may be retrieved, without del	request to provide the correct and or before directly dersigned within the stipulated time for delay and penalty if any, under further requested to follow OM circulated on 23.05.2013. Our section or you, please reply from lay. replies which are related to outer re by filing RTI applications there
Encl: As above.	CPIO CESTAT New Delhi
Copy to: 1 DR(Admin)	
2	
3. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001	COSIGNAL LIGHT WANTE A APPELLANT INMOMENT
4. St. N. Lel	1 b 0ct 2017
Kasotikhera,	A LOUIS PATCH SECTION
Dist. Aprilous	1 / COM (DISPATURED TOWN)

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12/10/17

ID-12-92/2017

RTI MATTER

F. No. R20011/183/2017-Ad.1C(CESTAT)

Government of India Ministry of Finance Department of Revenue

New Delhi, 03rd October, 2017

То

The CPIO,

CESTAT, West Block No.2, R.K. Puram, New Delhi – 66.

<u>Subject</u>: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to RTI applications dated 15.09.2017 and 18.09.2017 from Sh. N. Lal, Rajasthan received in this office on 26.09.2017. The same are transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S.Bhowmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5368

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

1111240131	DE 111125 (1111 11 11 11 11 11 11 11 11 11 11 11			
Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/81098/3 Date of Receip (प्राप्ति की तारीख)			
Transferred From (से स्थानांतरित):	Department of Revenue on 18/09/2017 With Reference Number: DOREV/R/2017/81098			
Remarks(टिप्पणी) :	RTI Application is marked to concerned CPIOs of DOPT and also transferred to D/o Revenue u/s 6(3) of the RTI Act.			
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority (अनुरोध की भाषा)			
Name (नाम) :	N Lal Gender (लिंग)	: Male		
Address (पता) :	Kasotikhera, distt Dholpur			
State (राज्य) :	Rajasthan Country (देश)	: India ,		
Phone Number (फोन नंबर) :	+91-05646203561 Mobile Numbe (मोबाईल नंबर)			
Email-ID (ईमेल-आईडी) :	nlal61@yahoo.com			
Status (स्थिति)(Rural/Urban) :	Rural Education Status	: Graduate		
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided Letter Date	Details not provided		
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	Yes Citizenship Statu (नागरिकत			
Amount Paid (राशि का भुगतान) :	0) (original recipient) Mode of Paymer (भुगतान का प्रकार	_		
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)			
Information Sought (जानकारी मांगी):	Please refer to 1832 employees working in different govt offices by submitting false caste certificates as per report of the DoPT submitted to the parliament in 2010 and 11 and this years also In this regard please furnish information on the following points duly attested for last to years			
	Number name designation office address of the officers or employees working in Department of Revenue Ministry of Finance			

What is the present position of the each case as on day

Who is responsible for not verification of holders of false caste

What are the caste of the holders of false caste certificates in each

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RTI Details



certificates and on whom the responsibility has been fixed

What are the norms for verification fake claimants documents. Please give the certified copy of the same

What is the proposed action of DoPT and Department of Revenue Ministry of Finance in holders of false caste certificates case

This year 1832 cases of holders of false caste certificates have been reported to the parliament and the same number were reported in 2010 and 2011.

Are the data of 1832 are correct or fake. Please give the certified copy of the same

Who has prepared this report in DoPT and what are the base of these data.

Many employees have been suspended or removed from service or terminated their services from Central Excise and Customs offices in Mumbai based on false caste certificates in last 10 years but the names and number of these employees have not been given in any report submitted to the Govt of India

Please give the certified copy of the names designation office address of such employees of Central Excise and Customs Mumbai including employees other cities also of Maharashtra in view of the above para

How many employees have been reported to be holders of false caste certificates in different department or ministry including DoPT from 2011 to 2016 Please give the certified copy of the same if any

पाठ):

Original RTI Text (मूल आरटीआई Please refer to 1832 employees working in different govt offices by submitting false caste certificates as per report of the DoPT submitted to the parliament in 2010 and 11 and this years also

> In this regard please furnish information on the following points duly attested for last to years

Number name designation office address of the officers or employees working in Department of Revenue Ministry of Finance

What are the caste of the holders of false caste certificates in each office

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RTI Details



Ministry of Finance in holders of false caste certificates case

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	RTI REQUEST DETAIL		ाश तित्रग ा	
/25/2017		RTI Detail 9 3628	12019/05	ALIAI
Frs	-395675/2011/CE)141	r ⁱ i .		(50)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)						
Registration Number (पंजीकरण संख्या) :	DOREV/R/2017/90087/3	Date of Receipt (प्राप्ति की तारीख) :	18/09/2017			
Transferred From (से स्थानांतरित):	Department of Revenue on 19/09/2017 With Reference Number: DOREV/R/2017/90087					
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English			
Name (नाम) :	N Lal	Gender (लिंग) :	Male			
Address (पता) :	Kasotikhera, distt Dholpur					
State (राज्य) :	Rajasthan	Country (देश) :	Details not provided			
Phone Number (फोन नंबर) :	+91-05646203561	Mobile Number (मोबाईल नंबर) :				
Email-ID (ईमेल-आईडी) :	nlal61@yahoo.com					
Status (स्थिति)(Rural/Urban) :	Rural	Education Status :	Graduate			
Requester Letter Number(निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided			
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	Yes	Citizenship Status (नागरिकता)	Indian			
Amount Paid (राशि का भुगतान) :	0) (original recipient)	Mode of Payment (भुगतान का प्रकार)	•			
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)					
Information Sought (जानकारी मांगी):	For providing information in respect of the points concerning the department of Revenue.					
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